

the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1983-84.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. L.T.-1549/85]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1984-85.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1984-85 together with Audit Report thereon.

- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1984-85.

[Placed in Library. See No. L.T.-1550/85]

SHRI S. JAIPAL REDDY (Mahbubnagar) : Is the House going to have the opportunity of discussing it on the floor of this House ?

SHRI Z. R. ANSARI : The Varadarajan Committee Report has not been received by us yet. Certainly we shall lay it before House whenever the Report comes.

(Interruptions)

SHRI AMAL DATTA : Whenever it comes, you will lay it on the table of the House ?

SHRI Z. R. ANSARI : When it is laid there, it will be certainly laid here also.

SHRI INDRAJIT GUPTA : We should not, even inadvertently give an impression outside that this House is not sensitive to the suffering of people. In that House the Chairman has made an official reference from the Chair paying homage to the dead in the Bhopal gas tragedy.

MR. SPEAKER : We have always done it, Sir.

SHRI INDRAJIT GUPTA : We never did it this time. My question has been sent back by your office saying that this is not a matter concerning the Central Government. Two thousand people died in Bhopal, it is an unprecedented tragedy and this is the kind of attitude that is taken. We say nothing here and questions are not allowed also.

[Translation]

MR. SPEAKER : Let me clarify...

(Interruptions)

[English]

Not only here, wherever there has been a calamity, we have shared their grief. We did it Sir. We always did it, we shared the grief and calamity wherever it has happened throughout the world. We did it even in the case of Colombia. We are always concerned with our own people and this has been the biggest tragedy that ever occurred on the face of this earth. That is what I said. We have done it. And now we can reiterate it. Our concern is the same.

PROF. MADHU DANDAVATE : When one year was completed, in the other House there was a reference. We also referred to Hiroshima and Nagasaki.

MR. SPEAKER : We did that for the calamity in Colombia also. We are concerned very much Sir. We have done whatever we can do.

(Interruptions)

SHRI AMAL DATTA : Unfortunately not only you rejected; whatever I said was deleted from the records also.

SHRI BASUDEB ACHARIA : Why was it expunged ?

MR. SPEAKER : Mr. Amal Datta, please don't misconstrue. We were talking about the discussion. I have explained. There was nothing else.

(Interruptions)

SHRI AMAL DATTA : Whatever I said, everything was left out. It is after giving a notice that I raised this issue.

MR. SPEAKER : There is no question of a notice here. It does not allow you to raise a question. You have given a notice, that does not entitle you to raise it here.

SHRI INDRAJIT GUPTA : Is it your ruling that the Bhopal tragedy does not concern the Central Government ? It is the ground on which my question has been rejected. I think, it is a monstrous thing. You cannot take a narrow technical view in a matter like this.

[Translation]

MR. SPEAKER : It has been done...

(Interruptions)

[English]

They have done it and we are very much concerned. We are trying to do whatever we can. Our sympathies are with them

(Interruptions)

SHRI INDRAJIT GUPTA : Even after one year, Government has not made a single statement in this House.

[Translation]

SHRI RAM NAGINA MISHRA (Salem-pur) : Mr. Speaker, Sir...

(Interruptions)

MR. SPEAKER : What are you doing .. (Interruptions) Why are you shouting ?

I had told you yesterday. It has been sent .

[English]

I have sent it for facts. Let him find out the facts, and we will do it...

(Interruptions)

[Translation]

Why should you insist in this manner ? You are an elderly person, shouting in this way does not behove you.

[English]

SHRI INDRAJIT GUPTA : One year has passed. Government should make a statement as to what they are doing and what They are not doing.

SEVERAL HON. MEMBERS...Rose

SHRI AMAL DATTA : What I said was deleted.

(Interruptions)

MR. SPEAKER : What are you doing ? Please sit down.

[Translation]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk) : Sir, there has been gas leakage in Chandni Chowk, Subzi Mandi and other areas of the walled city. People are vomiting there and many people would die... (Interruptions)

[English]

SHRI BHAGWAT JHA AZAD (Bhagal-pur) : This is very serious thing.

(Interruptions)

[Translation]

MR. SPEAKER : What has happened to you. Mr. Samant, kindly allow others to speak. Why are you interrupting. I would listen only when you let me listen.

SHRI JAI PRAKASH AGARWAL : Mr. Speaker, Sir, gas fumes have spread in Sadar Bazar and in the entire old Delhi. People are vomiting. I have reached here with great difficulty...(Interruptions)

MR. SPEAKER : What is the source of gas leakage...

(Interruptions)

[English]

MR. SPEAKER : Will the Minister please take note of it ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND TOURISM (SHRI
H.K.L. BHAGAT) : I will convey it to the
concerned Minister.

MR. SPEAKER : Let him find out the
facts and let us know.

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PAPERS LAID ON THE TABLE-Contd.

[English]

Union Public Service Commission
(Exemption from Consultation)
Amendment Regulations, 1983
and Notification under Adminis-
trative Tribunals Act

THE DEPUTY MINISTER IN THE
MINISTRY OF PERSONNEL AND
TRAINING, ADMINISTRATIVE REFORMS
AND PUBLIC GRIEVANCES AND PEN-
SION (SHRI P. CHIDAMBARAM) : I beg
to lay on the Table :

- (1) A copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1985 (Hindi and English versions) published in Notification No. G. S. R. 918 in Gazette of India dated the 5th October, 1985 under article 320 (5) of the Constitution.

[Placed in Library. See No. L.T.-1551/85]

- (2) A copy of the Central Administrative Tribunal (Financial and Administrative Power) Rules, 1985 (Hindi and English versions) published in Notification No. G. S. R. 854(E) in Gazette of India dated the 20th November, 1985 under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985.

[Placed in Library. See No. L.T.-1552/85]

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[English]

SHRI BALWANT SINGH RAMOO-
WALIA (Sangrur) : The Delhi Police is
challenging the people and they are asking the
people to repaint the number plates.....

MR. SPEAKER : I have sent it to the
Ministry for facts.

(Interruptions)

[Translation]

MR. SPEAKER : It is being done. I
have told the same thing to Shri Mishra also
.....(Interruptions)

SHRI BALWANT SINGH RAMOO-
WALIA : Mr. Speaker, Sir, I was speaking
about cars(Interruptions)

MR. SPEAKER : I have said that I am
ascertaining the facts.....

SHRI BALWANT SINGH RAMOO-
WALIA : Mr. Speaker, Sir, I am speaking
regarding the number plates on the cars.

MR. SPEAKER : Sir, I am also speaking
about that.

SHRI BALWANT SINGH RAMOO-
WALIA ; Sir, I had thought that you were
speaking about gas leakage. I want to say that
the people entering Delhi from other places
are being fined to the extent of Rs. 100.

[English]

DR. V. VENKATESH (Kolar) : This is
a very serious matter. Gas-killing is going on
like anything in this country.

[Translation]

MR. SPEAKER : There is disorder in
the entire world. Is it a new happening
here ?

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